

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.420**  
**Appeal No.79/252/ND/2021**

**IN THE MATTER OF:**

Sandhu Propertis Pvt Ltd	...	Appellant
Versus		
Registrar of Companies NCT of Delhi Haryana	...	Respondent

**Order under Section 252 of Companies Act, 2013.**

**Order delivered on 07.03.2023**

**Coram:**

**Mr. P.S.N. PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant : Mr. Aayush Aggarwal, Adv.  
For the Respondent :

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to 14.03.2023.

**Sd/-**  
**(Court Officer)**